

VOA-AIR DEAL FOR HIGH-POWERED
TRANSMITTER

49. { SHRI P. K. KUMARAN;
SHRI R. S. KHANDEKAR;
SHRI B. D. KHOBARAGADE:

Will the PRIME MINISTER be pleased to state:

(a) whether the question of revising the terms of the Voice of America—All India Radio deal for a high-powered transmitter has been taken up with the Government of the *United States of America*;

(b) if so, what is the reaction of the U.S. Government thereto;

(c) whether any concrete proposals are being discussed with that Government in this connection; and

(d) if so, what are the details thereof?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) Yes, Sir. The Government of India have informed the United States Government that the only basis on which the Government of India can go ahead with the transmitter agreement is that there should be no broadcasts from this transmitter by the Voice of America. The matter is under discussion between the two governments and the reaction of the U.S. Government is awaited.

(b) to (d) Do not arise.

PROJECT REPORT ON THE MANUFACTURE
OF MIGs.

50. SHRI A. M. TARIQ: Will the Minister of DEFENCE be pleased to refer to the answer given to Starred Question No. 668 in the Rajya Sabha on the 19th September, 1963 and state:

(a) whether Government have since received the Project Report on the manufacture of MIG supersonic fighters in India; and

(b) if so, what are the details of the Report?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMIAH): (a) Some parts of the Project Report have been completed and are under consideration of the Government.

(b) It will not be in the public interest to disclose the details.

RELEASE OF SHEIKH ABDULLAH

51. { SHRI A. B. VAJPAYEE;
SHRI A. D. MANI:

Will the PRIME MINISTER be pleased to state:

(a) whether he has received a joint letter from fifty members of Parliament urging early release of Sheikh Abdullah; and

(b) if so, whether any decision has been taken thereon?

THE PRIME MINISTER (SHRI JAWAHARLAL NEHRU): (a) Yes.

(b) No decision as suggested in the joint letter has been taken.

CREMATION OF DEAD BODIES OF INDIAN
MILITARY PERSONNEL

52. SHRI B. D. KHOBARAGADE: Will the Minister of DEFENCE be pleased to state whether it is a fact that the bodies of Indian military personnel killed during the Chinese aggression last year have been cremated by the Chinese in the first week of October, 1963 without the performance of customary religious rites?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): According to the information conveyed by the Chinese Government on the 16th September 1963, while announcing the cancellation of their plan for collecting and cremating the bodies of Indian mili-